NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

T.P.No.608/KB/2017 C.P-936/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Thejo Engineering Ltd\	/s-Ankit Metal & Power Ltd.	
Under Section		433,434,439		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Rohit Keshni Theje Advocate A. K. Usmani Bidgut Dutt J Adv. Anbit Metal & Power Animally a Dutta J Adv. Anbit Metal & Power Hol.

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner submitted that arguing Senior Counsel is not present. Therefore, he made a prayer for adjournment. Prayer is allowed.

List on 17/01/2018.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)